

1	2	3	4	5	6
3.	Canada (Ottawa)	8	11	17	36
4.	Ceylon (Colombo)	17	22	75	114
5.	Ceylon (Kandy) (a)	3	8	31	42
6.	Fiji (Suva)	2	3	7	12
7.	Ghana (Accra)	6	9	23	38
8.	Guyana (Georgetown)	3	1	6	10
9.	Kenya (Nairobi)	9	13	32	54
10.	Malayasia (Kuala Lumpur)	9	11	48	68
11.	Malawi (Blantyre)	3	2	4	9
12.	Mauritius (Port Louis)	5	6	16	27
13.	New Zealand (Wellington)	3	2	2	7
14.	Nigeria (Lagos)	5	10	19	34
15.	Pakistan (Karachi) (a)	10	96	20	126
16.	Pakistan (Islamabad)	14	80	17	111
17.	Pakistan (Dacca) (b)	16	84	26	126
18.	Singapore	7	11	29	47
19.	Tanzania (Dar-es-Salam)	9	8	13	30
20.	Trinidad (Port of Spain)	4	6	12	22
21.	Uganda (Kampala)	4	4	9	17
22.	Zambia (Lusaka)	7	6	5	18
		152	405	426	983

(a) Assistant High Commission.

(b) Deputy High Commission.

**Theft of Batteries of Mig Aircraft From
Chakari Airport**

7356. SHRI VAYALAR RAVI : Will
the Minister of DEFENCE be pleased to
state :

(a) whether 14 batteries of MIG aircraft
have been stolen from the Chakari Airport
in July ;

(b) if so, how many officials of Air
Force are involved in the theft ; and

(c) the steps taken to prevent thefts in the Air Force stores ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) 14 MIG batteries were stolen from the Battery Charging Room of Air Force Station, Chakari on the night of 18/19 July 1971. Those batteries have since been recovered. Out of the 14 batteries, 4 were recovered intact, but the silver plates had been taken out from the remaining 10. The silver plates have also been recovered.

(b) One Air Force Corporal is involved in the theft. He has been arrested along with the two other civilians (non-Air Force employees).

(c) Court of inquiry has been ordered to go into the security aspect and their recommendations are awaited. Necessary action will be taken on the recommendations on receipt. In the meanwhile, the overall security has been tightened by introducing intensive patrolling by police. A new Civil Police Post has also been opened adjacent to the fencing.

Officers of Public Undertakings Accommodated in Private Buildings in Delhi

7357. SHRI P. ANTONY REDDY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of public undertakings which have accommodated their officers in private buildings in Delhi ;

(b) the total amount paid on this account per month ; and

(c) the total amount paid to the owners of the building till the 31st March, 1971 ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Quarters in Occupation of Retired Government Employees

7358. SHRI P. ANTONY REDDY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of Government quarters occupied by retired Government Employees ; and

(b) the number of Government quarters in which sub-tenants of the allottees have been allowed to stay after the death of the allottees ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) 232 residential units in the general pool in Delhi/New Delhi are in occupation of retired Government employees.

(b) No accommodation in the general pool at Delhi/New Delhi has been allowed to be retained by the sharer on the death of the allottee.

Indian Diplomatic Representatives in Foreign Countries

7359. SHRI P. ANTONY REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of Indian High Commissioners and Ambassadors who are retired Government servants ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) Three, Sir.

Journals and Periodicals Published by Foreign Mission in India

7360. SHRI P. ANTONY REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :